GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 2433 ANSWERED ON 04.08.2025

Land for Kendriya Vidyalaya in Bihar

2433. Dr. Alok Kumar Suman:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Kendriya Vidyalaya (KV) established in Gopalganj district of Bihar has no building despite availability of land and the KV did not pursue the matter with the district administration, if so, the details thereof;
- (b) whether it is a fact that the Government proposes to construct building on the above land in consultation with the district administration and if so, the details thereof;
- (c) whether the State Government of Bihar has submitted a memorandum in this regard and if so, the details thereof; and
- (d) the details of steps being taken by the Government to address the specific demand of Bihar in light of the proposal and memorandum submitted for construction of building on land?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) to (d) As per information received from Kendriya Vidyalaya Sangathan (KVS), Kendriya Vidyalaya (KV), Gopalganj was opened in the year 2004 in Civil Sector under the sponsorship of the State Government of Bihar and is running in temporary accommodation as the State Government could not provide suitable land for construction of permanent building as per KVS norms. After persistent persuasions and follow up with the State Government of Bihar at various levels by the Ministry of Education and KVS, the State Government of Bihar, vide order dated 29.07.2025, has now accorded approval for transfer of land measuring 4.63 acres in favour of KVS for construction of permanent school building of KV, Gopalganj.

Construction of permanent buildings for KVs is a continuous process, which depends upon identification of suitable land, completion of transfer / lease formalities in favour of KVS by the sponsoring authorities, submission of drawings / estimates by construction agency, availability of funds and requisite approvals etc.
